

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 311 OF 2017

Dated: 3rd July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

NTPC Limited

...Appellant(s)

Vs.

**Central Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shounya Malhotra

Counsel for the Respondent(s) : Mr. G. Umapathy for R-2

ORDER

Learned counsel for the appellant seeks four weeks time to file rejoinder. He may file the same on or before 01.08.2018 after serving copy on the other side.

List the matter on **29.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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